

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 2446  
ANSWERED ON 10/12/2024**

**PRADHAN MANTRI AWAS YOJANA-GRAMIN**

**2446. SMT. BIJULI KALITA MEDHI:  
SHRI MITESH PATEL BAKABHAI:  
SHRI YADUVEER WADIYAR:  
SHRI HASMUKHBHAI SOMABHAI PATEL:  
MS KANGNA RANAUT:  
SHRI MANISH JAISWAL:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the details of houses sanctioned under new phase of PMAY-G and the number of beneficiaries in Guwahati Lok Sabha Constituency, Jharkhand, Mandi of Himachal Pradesh and Karnataka under the scheme; and**
- (b) whether the scheme is meeting its desired objective in identifying the intended beneficiaries, if so, the details thereof alongwith the target fixed to provide houses to the remaining poor families eligible for the yojana?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(DR. CHANDRA SEKHAR PEMMASANI)**

**(a): The details of houses sanctioned under new phase of PMAY-G for FY 2024-25 are as under:**

<b>Total target allocated by the Ministry</b>	<b>Houses Sanctioned by the States</b>
<b>37,80,374</b>	<b>27,32,543</b>

**As per AwaasSoft Reports as on 05.12.2024**

The details of houses targeted, sanctioned and completed since 2016 in Guwahati Lok Sabha constituency are as under:

District	Target	Houses sanctioned by State	Houses Completed
Goalpara	85,018	84,620	79,023
Kamrup	1,03,120	1,02,452	96,088
Kamrup Metro	12,978	12,766	10,507
Nalbari	50,861	50,817	47,432

As per AwaasSoft Reports as on 05.12.2024

The details of houses targeted, sanctioned and completed since 2016 in Jharkhand and Karnataka are as under:

State	Target allocated by the Ministry	Target Sanctioned by the State	Houses Completed
Jharkhand	17,05,355	16,44,118	15,62,797
Karnataka	4,67,584	3,13,980	1,41,676

As per AwaasSoft Reports as on 05.12.2024

The details of houses targeted, sanctioned and completed since 2016 in Mandi District of Himachal Pradesh are as under:

District	Target allocated to the district by the state	Houses sanctioned by State	House Completed
Mandi	19,719	15,560	2,211

As per AwaasSoft Reports as on 05.12.2024

(b): Yes, to ensure that assistance is targeted at those who are genuinely deprived and that the selection is objective and verifiable, the beneficiaries under PMAY-G are identified using housing deprivation parameters given in the Socio Economic and Caste Census (SECC), 2011 data. The SECC data captures specific deprivation related to housing among households. Using the data the houseless and households living in 0, 1 and 2 room with kutcha

**wall and kutcha roof houses have been segregated and targeted. The final selection of beneficiaries under PMAY-G is based on the housing deprivation parameters and exclusion criteria prescribed under Socio Economic Caste Census (SECC)-2011 and due verification by the respective Gram Sabha's and completion of an Appellate Process. The number of eligible beneficiaries available through SECC based list currently stands at 2.04 crore (approx.). The Government conducted Awaas+ survey during January 2018 to March 2019 to identify those beneficiaries which claimed to have been left out under the SECC 2011 survey and thus prepared an additional list of potential beneficiaries. To fill the gap of approx. 91 lakhs (2.95 crore - 2.04 crore), Awaas+ data has been utilized.**

**The Union Cabinet has approved construction of 2 crore additional houses during FY 2024-25 to FY 2028-29 as the existing unit cost. To meet the need arising out of the increase in family size in rural areas, a nationwide Awaas+ 2024 survey is also being carried out for identification of additional eligible households as per the modified exclusion criteria of the PMAY-G.**

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